

K Sera Sera Digital Cinema Ltd. Vs Pen India Ltd. And Anr

Court: Competition Commission Of India

Date of Decision: June 21, 2017

Acts Referred: Competition Act, 2002 " Section 3, 3(3), 3(5)(i)(a), 4, 19(1)(a), 26(2)

Hon'ble Judges: Devender Kumar Sikri Chairperson; S. L. Bunker Member; Sudhir Mital Member; U. C. Nahta Member

Bench: Full Bench

Advocate: Rachit Batra, Sushil Shukla, Babul Biswas, Rishi Agrawala, Mayank Sapre, Rahul Mehta, Gopal Jain, Karan S. Chandhiok, Kalyani Singh, Chinmayee Chandra, Aroon Menon, Mahima Singh, Amit Thukral, Bharat Budholia, nisha Chand, Smita Andrews, Deepak Hirani

Final Decision: Dismissed

Judgement